



2026:AHC:10663

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 375 of 2026

Ram Pravesh Ram

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sitaram Yadav
Counsel for Respondent(s)	:	C.S.C., Pranjal Mehrotra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri S.R. Yadav, learned counsel for the petitioner seeks to withdraw the present writ petition, on account of inherent defect, with liberty to file afresh with better particulars.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

January 16, 2026
N.S.Rathour

(Vikas Budhwar,J.)